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CENTRAL ADMINISTRATIVE TRIBUNAL,  
JABALPUR BENCH,  
JABALPUR

Original Application No. 1026 of 2005

Jabalpur, this the 14<sup>th</sup> day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Bhismadhar & Ors. .... **Applicants**  
(By Advocate – Shri P.S. Das)

**V e r s u s**

Union of India & Ors. .... **Respondents**  
(By Advocate – Shri P. Shankaran)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Heard the learned counsel for the applicants and Shri P. Shankran, learned counsel, appearing for the respondents.

*on 8.8.2006* Q

2. The respondents have filed an affidavit which states as follows:

“1. It is most humbly submitted that the relief sought by the petitioners in OA No. 1026/2005 is being sanctioned by the competent authorities and has accorded approval for regularization of the petitioners. The grievances of the petitioners have been redressed and action is in hand to regularize the services of the petitioners after following the procedural formalities.”

3. The learned counsel for the applicants has also admitted that the applicants have already been appointed and their cases for regularization are being finalized.

4. In view of this, the Original Application has been rendered infructuous and is dismissed as infructuous. The applicants are

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however, given liberty to approach this Tribunal again if the undertaking as given in the affidavit is not complied with.

5. The Registry is directed to supply the copy of memo of parties to the concerned parties while issuing the certified copies of this order.

*A.K. Gaur*  
(A.K. Gaur)  
Judicial Member

*General*  
(Dr. G.C. Srivastava)  
Vice Chairman

“SA”

पृष्ठांकन से ओ/व्हा.....जबलपुर, दि.....  
प्रतिलिपि आयोगीत्वा:-

- (1) सचिव, राज्य व्यवस्था व राज् एवं उपरोक्त विभाग, जबलपुर
- (2) गोदावरी विधानसभा, रु.....के काउंसल
- (3) प्रस्तावी, विधानसभा, रु.....के काउंसल
- (4) विधायिका, के प्रति, जबलपुर विधायिका संघ, एवं विधायिका संघ, रु.....

P.S. Das Ad-26

P. Shankar  
D-223

283/11  
On 13.9.06

19/10/06  
उप रजिस्ट्रार